

man of the Committee on Education and student participation incorporated some paras in the minutes at his own which were never discussed by the Committee ; and

(b) if so, the action which has been taken against the Chairman who recorded the minutes wrongly ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) and (b). The Chairman of the Committee on student participation, curriculum and examination reform had incorporated some paragraphs in his report which some members of the Committee objected to at the concluding general session of the Conference on the ground that these were not discussed at the meeting of the Committee. In the light of the objections raised, the Chairman of the Committee, in consultation with other members of the Committee revised the report which was later accepted. The question of taking any action against the Chairman of the Committee, therefore, did not arise.

A. M. I. E. Qualified Engineering Diploma Holders

2913. SHRI SOMASUNDARAM : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 588 on the 21st February, 1969 and state :

(a) whether the requisite information regarding A. M. I. E. qualified Engineering Diploma holders has since been collected ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SUKLA) : (a) and (b). No, Sir. Information from some Ministries/ Departments is still awaited.

Anti-Constitution Slogans

2915. SHRI P. VISWAMBHARAN :
SHRI SURENDRANATH
DWIVEDY :
SHRI S. M. KRISHNA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that slogans and posters containing 'Destroy the Black Constitution' and 'Red Salute to Mao' have been put up in the entire city of Calcutta ;

(b) if so, whether the Government has made a protest to the State Government and requested to remove them ;

(c) if so, when was such request and protest made ; and

(d) if no request was made, the reason therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (d). Facts are being ascertained from the State Government.

Code of Conduct for Members of Parliament

2916. SHRI YASHPAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Code of Conduct for Members of Parliament has been finalised ; and

(b) if not, how long will it take and what are the main hurdles ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The draft Code of Conduct for legislators to regulate the relationship between the Legislators and the Administrators and the Santhanam Committee's recommendations on the subject have been referred to the leaders of Opposition groups in Parliament by the Minister for Parliamentary Affairs. It is proposed to bring up this matter before the 7th All India Whips' Conference to be held in September 1969.

Letter from Member of Parliament regarding functioning of Indian Airlines Corporation

2917. SHRI MADHU LIMAYE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any communication has been received by him from a Member of Parliament about the functioning of the Indian Airlines Corporation ;